

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 111 (ND) 14

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

NAME OF THE COMPANY: Mrs. Usha Kalra and Ors. Vs. Kalra Pulp &
Board Mills Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Ms. Shipra Choudhry, Advocate

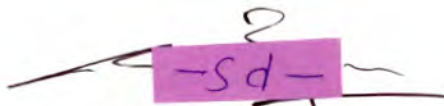
For the Respondent (s) No.2: Mr. Abhay K. Das, Advocate

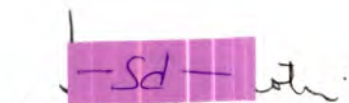
For the Respondent (s) No.5,6,7: Ms. Mohit Oommen, Advocate

ORDER

Learned Counsel for the Respondent submits that he would be filing his reply to the amended petition during the course of the day.

List the matter along with the connected matter, CP NO. 111/14, on 6th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)